

**Central Administrative Tribunal
Principal Bench
CP No.150/2016
In
O.A. 2546/2015**

New Delhi this the 01st day of February, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. S.C. Dubey (Aged about 69 yrs)
s/o Sh. M.R. Dubey
Retd. Junior Inspector of Tickets
Jalandhar City, Northern Railway,
Firozpur Division
c/o S.P. Sethi, 84-A, FG-I Block
Vikaspuri, New Delhi.

...Petitioner

(By Advocate : None)

Versus

1. Sh. A.K. Puthia
General Manager
Northern Railway
Baroda House, New Delhi.
2. Sh. Anuj Prakash
Divisional Railway Manager,
Northern Railway
Firozpur Division
Firozpur Cantt. (Panjab)
3. Sh. Roshan Singh
Sr. Divisional Commercial Manager
Northern Railway
Firozpur Division
Firozpur Cantt. (Panjab) Respondents

**(By Advocate : Mr. A.K. Srivastava
Mr. V.S. R. Krishna)**

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This CP has been filed for alleged disobedience of the order of this Tribunal dated 17.07.2015, the operative part of which reads as follows:-

“3. The first relief of the applicant is allowed to the extent that the respondents should take a final decision in the pending charge sheet dated 09.08.2005 within a period of two months

from the date of receipt of a copy of this order. However, rest of the reliefs are premature at this stage.

4. With the above observations, the O.A. stands disposed of. There shall be no order as to costs."

2. Today, when this matter was taken up, learned counsel for the respondents has produced an order dated 16.01.2017 of the respondents by which a decision has been taken by the President to drop the departmental proceedings against the applicant.

3. Accordingly, nothing survives in this C.P. and the same is closed. Notices issued to the contemnors are discharged.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)

